

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/2585/2026 ARBA/17/2026	THE PROJECT DIRECTOR, N.H.A.I., JAJPUR VS BISWANATH NAYAK	SHRADHANJALI SAHOO VS	// DISTRICT & SESSIONS JUDGE,BALASORE Arbp/0000003/2025
2	D-BLAPL/26303/2026 BLAPL/8960/2026	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR (KODALA) /5 /2017 A.D.J.,KODALA(Ganjam) ST/0000067/2020
3	D-BLAPL/26378/2026 BLAPL/8961/2026	PRAVENDRA KUMAR VS STATE OF ODISHA	DIPANKAR ACHARYA VS	BHASMA /157 /2026 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000052/2026
4	D-BLAPL/26329/2026 BLAPL/8962/2026	JUGENDRA SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	GAISILET /191 /2026 S.D.J.M.,PADAMPUR(Bargarh) GR/0000971/2026
5	D-BLAPL/26285/2026 BLAPL/8963/2026	SUBASH MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /142 /2023 DISTRICT AND SESSIONS JUDGE,GAJAPATI ST/0000020/2024
6	D-BLAPL/26287/2026 BLAPL/8964/2026	HEMANTA MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /142 /2023 DISTRICT AND SESSIONS JUDGE,GAJAPATI ST/0000020/2024
7	D-BLAPL/26308/2026 BLAPL/8965/2026	SK NUR MAHAMMAD VS STATE OF ODISHA	GURUPRASAD BEHERA VS	//0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000285/2026
8	D-BLAPL/26341/2026 BLAPL/8966/2026	MD. FARHAN KHAN VS STATE OF ODISHA	AJIT KUMAR RAUT VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,BHADRAK(Bhadrak) GR/0001628/2026
9	D-BLAPL/26346/2026 BLAPL/8967/2026	BIJU BEHERA VS STATE OF ODISHA	SHAKTI PRASAD DAS VS	BARBIL /197 /2026 SPECIAL JUDGE,CHAMPUA(Kendujhar) Spl/0000009/2026
10	D-BLAPL/26354/2026 BLAPL/8968/2026	SUMANTA PRADHAN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SAMBALPUR SADAR /83 /2024 DISTRICT & SESSIONS JUDGE,SAMBALPUR ST/0000288/2024
11	D-BLAPL/26357/2026 BLAPL/8969/2026	SANTOSH K PRADHAN @ SANTOSH KUMAR PRADHAN @ LADEN @ SILU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /94 /2026 A.D.J.,ASKA(Ganjam) ST/0000159/2026

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12	D-BLAPL/26414/2026 BLAPL/8970/2026	SK.ISLAM KHAN VS STATE OF ODISHA	RAJJEET ROY VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha) 2(A)CC/0000431/2026
13	D-BLAPL/24956/2026 BLAPL/8971/2026	GHANASHYAM NAG VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHARIAR /258 /2026 J.M.F.C.,KHARIAR(Nuapada) CT/0000252/2026
14	D-BLAPL/25655/2026 BLAPL/8972/2026	LAXMAN MALLICK @ MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA SADAR /432 /2026 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001694/2026
15	D-BLAPL/25857/2026 BLAPL/8973/2026	A.NAGARAJU@CHINTU VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BHANJANAGAR /595 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001076/2026
16	D-BLAPL/25870/2026 BLAPL/8974/2026	JITU NAHAK VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BHANJANAGAR /595 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001076/2026
17	D-BLAPL/25949/2026 BLAPL/8975/2026	HINA NAIK@GOBARDHAN NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	/ / SPECIAL JUDGE,ANGUL(Anugul) Spl/0000024/2026
18	D-BLAPL/26228/2026 BLAPL/8976/2026	CHIKU@RATIKANTA BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	DHENKANAL SADAR /242 /2026 DISTRICT & SESSIONS JUDGE,DHENKANAL CT/0000155/2026
19	D-BLAPL/26229/2026 BLAPL/8977/2026	LIKUN MUKHI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BAGDIA /201 /2026 J.M.F.C.,CHHENDIPADA(Anugul) GR/0001009/2026
20	D-BLAPL/26439/2026 BLAPL/8978/2026	SAJID KHAN VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	/ /0 SPECIAL JUDGE,KENDRAPARA(Kendrapara) TR/0000099/2026
21	D-BLAPL/26282/2026 BLAPL/8979/2026	CHAITANYA MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /142 /2023 DISTRICT AND SESSIONS JUDGE,GAJAPATI ST/0000020/2024
22	D-BLAPL/21663/2026 BLAPL/8980/2026	FATHER-IN-LAW OF VICTIM VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHANDAPUR /38 /2026 A.D.J.,NAYAGARH(Nayagarh) ST/0000092/2026
23	D-BLAPL/25166/2026	PRABHAT BHOI@ TITU	DIBYA PRAKASH MISHRA	BAREIPALI /195 /2025

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	BLAPL/8981/2026	VS STATE OF ODISHA	VS	SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000138/2025
24	D-BLAPL/25406/2026 BLAPL/8982/2026	DHONI @ DHANI NIKHATRAJ VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	KHETRARAJPUR /62 /2026 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000033/2026
25	D-BLAPL/25437/2026 BLAPL/8983/2026	SUMAN JOJO VS STATE OF ODISHA	UMA SHANKAR PATEL VS	KINJIRKELA /144 /2026 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000062/2026
26	D-BLAPL/26460/2026 BLAPL/8984/2026	BIKASH DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KESINGA /242 /2026 SPECIAL JUDGE,BHAWANIPATNA(Kalahandi) Spl/0000028/2026
27	D-BLAPL/25438/2026 BLAPL/8985/2026	BHABANI SHANKAR NAIK@BHABANI NAIK VS STATE OF ODISHA	UMA SHANKAR PATEL VS	HEMGIR /378 /2026 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000137/2026
28	D-BLAPL/25923/2026 BLAPL/8986/2026	BALDEV BESAR VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR TOWN /200 /2026 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0001427/2026
29	D-BLAPL/26464/2026 BLAPL/8987/2026	SANJIT JENA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000089/2026
30	D-BLAPL/26123/2026 BLAPL/8988/2026	SRIKANTA BEHERA @ TILU VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	MANIABANDHA /82 /2023 A.D.J.,ATHAGARH(Cuttack) ST/0000009/2024
31	D-BLAPL/26263/2026 BLAPL/8989/2026	SHOBI @ WASEEM @ ZUBER @ ZUBER ALI @ PAPPU VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	JHARSUGUDA SADAR /554 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0002847/2024
32	D-BLAPL/26475/2026 BLAPL/8990/2026	RAMA MALLIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	K.NUAGAON /252 /2024 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000467/2024
33	D-BLAPL/26173/2026 BLAPL/8991/2026	SIKANDAR BAG @ SIKANDAR BAGH VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /143 /2026 J.M.F.C.,MADANPUR-RAMPUR(Kalahandi) CT/0000329/2026
34	D-BLAPL/26445/2026 BLAPL/8992/2026	DEVI DAS VS	KULDEEP MOHANTY VS	/ /0 SPECIAL JUDGE,NAYAGARH(Nayagarh)

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35	D-BLAPL/24378/2026 BLAPL/8993/2026	STATE OF ODISHA BISU @ BISWAJIT NAIK VS	CHIRANJIB ROUT VS	TR/0000132/2026 BIKRAMPUR FCI /258 /2026 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar) GR/0001409/2026
36	D-BLAPL/25511/2026 BLAPL/8994/2026	STATE OF ODISHA DEBABRATA BEHERA VS	SUDARSAN BEHERA VS	BHANDARIPOKHARI /325 /2026 J.M.F.C. II BHADRAK(Bhadrak) GR/0000319/2026
37	D-BLAPL/26448/2026 BLAPL/8995/2026	STATE OF ODISHA BRAHMANANDA PARIDA @ SUDARSHAN PARIDA VS	ARUN KUMAR DAS VS	RASOL /292 /2024 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000002/2026
38	D-BLAPL/25769/2026 BLAPL/8996/2026	STATE OF ODISHA RAMANI RANJAN MOHANTY VS	MANOJ NAYAK VS	BALIANTA P.S. /256 /2020 A.D.J.,BHUBANESWAR(Khordha) CT/0000031/2021
39	D-BLAPL/25975/2026 BLAPL/8997/2026	STATE OF ODISHA KAPIL RAGHAV VS	SEJAL NAYAK VS	GUNUPUR /39 /2026 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000014/2026
40	D-BLAPL/25976/2026 BLAPL/8998/2026	STATE OF ODISHA BAILOCHAN SABAR VS	SEJAL NAYAK VS	GUNUPUR /39 /2026 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000014/2026
41	D-BLAPL/26451/2026 BLAPL/8999/2026	STATE OF ODISHA SRINIBAS GOUDA VS	GOPAL KRISHNA NAYAK VS	TARASINGI /149 /2021 A.D.J.,BHANJANAGAR(Ganjam) ST/0000014/2022
42	D-BLAPL/25365/2026 BLAPL/9000/2026	STATE OF ODISHA JITENDRA NAIK @ JITU VS	SUSAMPAD HOTA VS	MANIABANDHA /107 /2023 A.D.J.,ATHAGARH(Cuttack) ST/0000065/2024
43	D-BLAPL/26249/2026 BLAPL/9001/2026	STATE OF ODISHA AMARESH AMANT @ AMRESH AMANTA VS	BHARAT BHUSAN ROUTRAY VS	RENGALI (SAMBALPUR) /164 /2026 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0001766/2026
44	D-BLAPL/26407/2026 BLAPL/9002/2026	STATE OF ODISHA LAXMAN MUNDARY VS	BISWARANJAN DALAI VS	BANDOMUNDA /18 /2026 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000070/2026
45	D-BLAPL/26476/2026 BLAPL/9003/2026	STATE OF ODISHA BAJENDRA ACHARYA VS	JUGALA KISHORE PANDA VS	PURUSHOTTAMPUR /220 /2026 A.D.J.,CHATRAPUR(Ganjam) ST/0000215/2026
		STATE OF ODISHA		

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46	D-BLAPL/26528/2026 BLAPL/9004/2026	BIJAYA KUMAR PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	BHANJANAGAR /584 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001046/2026
47	D-BLAPL/26493/2026 BLAPL/9005/2026	B.RABINDRA KUMAR PATRA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KHUNTUNI /82 /2026 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(CUTTACK) CT/0000273/2026
48	D-BLAPL/26551/2026 BLAPL/9006/2026	DULESWAR GANDHA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	LEPHRIPADA /132 /2025 DISTRICT & SESSIONS JUDGE,SUNDERGARH ST/0000253/2025
49	D-BLAPL/23881/2026 BLAPL/9007/2026	RAJENDRA MAJHI VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	SINAPALI /319 /2022 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000036/2022
50	D-BLAPL/25516/2026 BLAPL/9008/2026	KARTIK @ KARTTIK PARIDA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	KAMARDA /152 /2026 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000508/2026
51	D-BLAPL/24955/2026 BLAPL/9009/2026	GAURA HARI BISWAL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DEOGARH /72 /2026 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000008/2026
52	D-BLAPL/26085/2026 BLAPL/9010/2026	PUSPENDRA NAIK VS STATE OF ODISHA	ANIRUDHA DAS VS	MUDANPUR RAMPUR /18 /2026 DISTRICT & SESSIONS JUDGE, BHAWANIPUR Spl/0000007/2026
53	D-CMAPL/35867/2026 CMAPL/124/2026	RABINDRA BAGAR VS SECRETARY TO GOVT. OF ODISHA, BHUBANESWAR	BINOD KUMAR HATI VS	// () //
54	D-CMP/39482/2026 CMP/1474/2026	NIRANJAN BEHERA VS KARUNAKAR DAS BABU	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE(J.D.),NILAGIRI(Baleshwar) CS/0000007/2022
55	D-CMP/40776/2026 CMP/1475/2026	JITENDRA NATH DAS VS SAIPRIYA DASH	KAJAL SAHOO VS	// CIVIL JUDGE (JD),SALIPUR(Cuttack) CS/0000041/2025
56	D-CMP/40956/2026 CMP/1476/2026	LAMBODAR GIRI VS DAMBARUDHAR PRADHAN	MANAS RANJAN BAUG VS	// 2ND ADDL.CIVIL JUDGE(S.D.),BALASORE EC/0000104/2016
57	D-CMP/39946/2026	KAMINI JENA	SHASHANKA SHEKHAR PATRA	//

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	CMP/1477/2026	VS RAMA JENA	VS	CIVIL JUDGE (SD),BHUBANESWAR(Kh
58	D-CMP/31320/2026	SIBARAM PAL	SHYAM SUNDAR CHHUALSINGH	CS/0002491/2021
	CMP/1478/2026	VS CHAKRADHAR PRADHAN	VS	// CIVIL JUDGE (SD),ANGUL(Anugul)
59	D-CMP/38367/2026	LATIFA KHATUN	CHANDRAKANTA NAYAK	CS/0000052/2010
	CMP/1479/2026	VS ABEDA BIBI	VS	// CIVIL JUDGE (SD), JAJPUR ROAD(Jajapu
60	D-CMP/40035/2026	GUDIA SAHU	AJAYA KUMAR NANDA	CS/0000303/2022
	CMP/1480/2026	VS JYOTI SAHU	VS	// CIVIL JUDGE (SD),SUNDERGARH(Sunda
61	D-CMP/38162/2026	PRAFULLA KUMAR SAHU	PRAMODA KUMAR MISHRA	CMA/0000001/2024
	CMP/1481/2026	VS HIRANYA KUMAR SAHU	VS	// A.D.J.,DHARAMGARH(Kalahandi)
62	D-CMP/8945/2026	SAILENDRA DAS @ DHRUBA DAS @ SAILENDRA KUMAR DAS	NIRANJAN LENKA	Fao/0000006/2025
	CMP/1482/2026	VS BIDYADHAR BEHERA	VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbha
63	D-CMP/41201/2026	MINATI KARMAKAR	PRAFULLA CHANDRA ACHARYA	EC/0000003/2023
	CMP/1483/2026	VS KULADEBATA SRI BASANTI THAKURANI BIJE NIJGAN, MAYURBHANJ	VS	// CIVIL JUDGE (SD), JALESWAR(Baleshwa
64	D-CMP/41368/2026	RAMA PURTI	DEBAKANT MOHANTY	CS/0000237/2020
	CMP/1484/2026	VS LAXMIDHAR ROUT	VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho
65	D-CMP/41127/2026	JAGANNATH NAIK	UPENDRA KUMAR SAMAL (SR. ADV.)	EC/0000048/2018
	CMP/1485/2026	VS SPECIAL LAND ACQUISITION OFFICER AND CUB COLLECTOR, SADAR, SUNDARGARH	VS	// CIVIL JUDGE (SD),SUNDERGARH(Sunda
66	D-CONTC/40170/2026	PRIYADARSINI PRADHAN	ADV.	LA/0000007/2015
	CONTC/5797/2026	VS ASWA THY, IAS	VS	// 0
67	D-CONTC/40413/2026	SANJUKTA PRADHAN	ADV.	// 0
	CONTC/5798/2026	VS ASWATHY, I.A.S.	VS	// 0
68	D-CONTC/40469/2026	MINAKETAN SAHOO	ADV	// 0
	CONTC/5799/2026	VS	VS	0

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69	D-CONTC/40544/2026 CONTC/5800/2026	SANJEEB KUMAR MISHRA, IAS, PRINCIPAL SECRETARY FINANCE DEPTT. ANURADHA SETHI VS PROF. CHANDI PRASAD NANDA, VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR	ATMAJIT MANMITH DAS VS	// // 0
70	D-CONTC/40999/2026 CONTC/5801/2026	M/S CENTRE FOR MANAGEMENT AND COMPUTER EDUCATION, KHURDA VS AUROBINDO AGARAWAL, IAS	SAIBRATA RATH VS	// 0
71	D-CONTC/37374/2026 CONTC/5802/2026	RANJIT KUMAR GIRI VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0
72	D-CONTC/37597/2026 CONTC/5803/2026	ALL ORISSA CONTRACTORS ASSOCIATION, BHUBANESWAR VS DODDA VENKATA SWAMY, I.A.S	ADV. VS	// 0
73	D-CONTC/37763/2026 CONTC/5804/2026	MANJULATA JENA VS SUBHA SARMA, I.A.S	ADV. VS	// 0
74	D-CONTC/37941/2026 CONTC/5805/2026	SK.ASIF SALIM VS RABI NARAYAN PADHI, OAS (JB), TAHASILDAR, JAJPUR	ADV. VS	// 0
75	D-CONTC/38811/2026 CONTC/5806/2026	GOUTAM NAHAK VS DR.MAHESH MOHAN PANDA, DIRECTOR, HEALTH SERVICES, ODISHA	ADV. VS	// 0
76	D-CONTC/39172/2026 CONTC/5807/2026	SITAKANTA DASH VS VINAYTOSH MISHRA, IPS	ADV. VS	// 0
77	D-CONTC/39513/2026 CONTC/5808/2026	BIJAY KUMAR BALIYARSINGH VS DR. N. THIRUMALA NAIK, IAS ,SECRETARY SCHOOL AND MASS EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0
78	D-CONTC/39951/2026 CONTC/5809/2026	RANUBALA PARIDA VS PRAVAT KUMAR PANDA, OAS, TAHASILDAR, VYASANAGAR, JAJPUR	NIRANJAN LENKA VS	// 0
79	D-CONTC/40728/2026 CONTC/5810/2026	SAROJ KUMAR PARIDA VS JAYANTA KU JAYASINGH, O.A.S, TAHASILDAR BHUBANESWAR	ADV VS	// 0

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80	D-CONTC/40729/2026 CONTC/5811/2026	KUMUDINI PANDA VS JAYANTA KU. JAYASINGH, O.A.S, TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //
81	D-CONTC/40777/2026 CONTC/5812/2026	M/S. Z HARSH PRIYA, BADAMBADI VS JAYANTA KU. JAYASINGH, O.A.S, TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //
82	D-CONTC/40778/2026 CONTC/5813/2026	BANDITA BISWAL VS JAYANTA KU. JAYASINGH, O.A.S, TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //
83	D-CONTC/40779/2026 CONTC/5814/2026	AJAYA KUMAR SARANGI VS JAYANTA KU. JAYASINGH, O.A.S, TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //
84	D-CONTC/40781/2026 CONTC/5815/2026	DR. RAJESH MISHRA VS JAYANTA KU. JAYASINGH, O.A.S, TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //
85	D-CONTC/40783/2026 CONTC/5816/2026	BINODINI DHAL VS JAYANTA KU. JAYASINGH, O.A.S, TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //
86	D-CONTC/30216/2026 CONTC/5817/2026	BANDITA NAYAK VS VINEET BHARDWAJ, I.A.S.	ANURAG PATI VS	// 0 //
87	D-CONTC/37911/2026 CONTC/5818/2026	KHAGENDRA NATH SAHOO VS PROMOD KUMAR NAYAK, CONSOLIDATION OFFICER, SIMULIA	ADV. VS	// 0 //
88	D-CONTC/38074/2026 CONTC/5819/2026	MANOJ KUMAR SAHOO VS BICHITRA KUMAR SAMAL, M.D., ODISHA LIFT IRRIGATION CORPORATION, BHUBANESWAR	ADV. VS	// 0 //
89	D-CONTC/38687/2026 CONTC/5820/2026	NITYANANDA MOHANTY VS N.CHANDRASEKHAR, LIC HOUSING FINANCE LTD., BHUBANESWAR	TUNA SAHU VS	// 0 //
90	D-CONTC/38956/2026 CONTC/5821/2026	SURENDRA PRASAD MOHANTY VS USHA PADHEE, IAS	ADV. VS	// 0 //
91	D-CONTC/39474/2026	ASHOK KUMAR MALLICK	ADV.	//

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	CONTC/5822/2026	VS SACHIN RAMCHANDRA JADHAV, IAS	VS	0 //
92	D-CONTC/39550/2026 CONTC/5823/2026	PRADIPTA PATNAIK VS KALIKESH NARAYAN SINGHDEO, CHAIRMAN, ORISSA STATE HOUSING BOARD, KHURDA	RAJENDRA KRUSHNA BOSE VS	// 0 //
93	D-CONTC/39973/2026 CONTC/5824/2026	SASMITA KUMARI DAKUA VS ASWATHY .S, IAS	ADV. VS	// 0 //
94	D-CONTC/40066/2026 CONTC/5825/2026	BRAJA KISHORE DAS VS DR.N.THIRUMALA NAIK, COMM. CUM SECRETARY TO GOVT. OF ODISHA	SHREEKANTA PRASAD SAHOO (1) VS	// 0 //
95	D-CONTC/40167/2026 CONTC/5826/2026	ASWITA KUMARI NAYAK VS ASWATHY S., IAS	ADV. VS	// 0 //
96	D-CONTC/36520/2026 CONTC/5827/2026	MANAGING COMMITTEE OF CHOUDWAR GIRLS HIGH SCHOOL, CUTTACK VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
97	D-CONTC/37288/2026 CONTC/5828/2026	DR.UPASANA MAHAPATRA VS ASWATHY S.,IAS	SHASHIBHUSAN BISWAL VS	// 0 //
98	D-CONTC/37970/2026 CONTC/5829/2026	DURGA PADHI VS ARBINDA MAHAKUD, INSPECTOR IN CHARGE, DHANUPALI P.S	ADV. VS	// 0 //
99	D-CONTC/39074/2026 CONTC/5830/2026	DAMAYANTI NAYAK VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
100	D-CONTC/39081/2026 CONTC/5831/2026	BIRAJ CHARAN ARUK VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
101	D-CONTC/39086/2026 CONTC/5832/2026	MANOJ TRIPATHY VS BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION,BHUBANESWAR	ADV. VS	// 0 //
102	D-CONTC/39236/2026 CONTC/5833/2026	NALINI PRUSTY VS	ADV. VS	// 0

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103	D-CONTC/40417/2026 CONTC/5834/2026	SANJIB MISHRA, I.A.S GOURIKANTA KAR VS PRAGNYA PARAMITA, ADD. TAHASILDAR, BHOGRAI, BALASORE	ADV. VS	// // 0 //
104	D-CONTC/40485/2026 CONTC/5835/2026	MINAKETAN MOHANTY VS PADMALAYA PRADHAN, I.I.C, KENDRAPARA SADAR POLICE STATION	ADV. VS	// 0 //
105	D-CONTC/40772/2026 CONTC/5836/2026	CHANDAN NAYAK VS DR.SUDHANSHU SARANGI, IPS	ADV. VS	// 0 //
106	D-CONTC/34834/2026 CONTC/5837/2026	MAMATA MEHER VS DR.N.TIRUMALA NAIK, IAS	GOPAL PRASAD JENA VS	// 0 //
107	D-CONTC/34866/2026 CONTC/5838/2026	AKSHAYA KUMAR JENA VS DR.N.TIRUMALA NAIK, IAS	GOPAL PRASAD JENA VS	// 0 //
108	D-CRLA/25487/2026 CRLA/802/2026	BAPI@JYOTI SAMRAT PRAHARAJ VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BHADRESWAR /100 /2025 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000129/2025
109	D-CRLA/25972/2026 CRLA/803/2026	CHITTARANJAN PARIDA VS STATE OF ODISHA	SASWATA PATNAIK VS	BHUBANESWAR VIGILANCE /52 /2012 ADDL.SPL.JUDGE (VIG),BHUBANESWAR TR/0000032/2013
110	D-CRLA/24420/2026 CRLA/804/2026	KALAKAR PANDA VS STATE OF ODISHA	DEEPTI RANJAN JENA VS	SAMBALPUR SADAR /109 /2017 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000257/2017
111	D-CRLA/25379/2026 CRLA/805/2026	ASUTOSH BARAL VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BETNOTI /272 /2026 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000047/2026
112	D-CRLA/25022/2026 CRLA/806/2026	GOPABANDHU NAYAK @ NAIK VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	PATKURA /291 /2007 A.D.J.,KENDRAPARA(Kendrapara) ST/0000045/2010
113	D-CRLA/24875/2026 CRLA/807/2026	ASHOK NAG VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BISRA /32 /2021 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000210/2022

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114	D-CRLA/26235/2026 CRLA/808/2026	AWAZ MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /223 /2020 A.D.J,PATNAGARH(Balangir) ST/0000006/2025
115	D-CRLMC/23976/2026 CRLMC/3084/2026	RABINDRA KUMAR JENA VS STATE OF ODISHA	RAJJEET ROY VS	// J.M.F.C.,BHAPUR(Nayagarh) ICC/0000010/2024
116	D-CRLMC/15906/2026 CRLMC/3085/2026	NARAYAN JENA VS STATE OF ODISHA	RABI NARAYAN PANDA VS	//0 J.M.F.C. II BHADRAK(Bhadrak) ICC/0000010/2025
117	D-CRLMC/25783/2026 CRLMC/3086/2026	A.JAGANNATH RAO VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	DHARAKOT PS /74 /2018 A.D.J.,ASKA(Ganjam) ST/0000120/2026
118	D-CRLMC/26232/2026 CRLMC/3087/2026	GYANA RANJAN MANDAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	UDALA /66 /2017 AD-HOC A.D.J.(FTSC),BARIPADA(Mayurbhanj) Spl/0000053/2017
119	D-CRLMC/24140/2026 CRLMC/3088/2026	KANIJ FATAMA VS STATE OF ODISHA	PUSPAK KUMAR SAHOO VS	BHADRAK TOWN /782 /2024 SPECIAL JUDGE,BHADRAK(Bhadrak) Spl/0000035/2024
120	D-CRLMC/26233/2026 CRLMC/3089/2026	DIBYARANJAN NAIK VS STATE OF ODISHA	KAJAL SAHOO VS	TALCHER TOWN /489 /2026 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Angul) GR/0000826/2026
121	D-CRLMC/26079/2026 CRLMC/3090/2026	ABANI KUMAR MOHANTY VS STATE OF ODISHA	ANSHUMAN RAY VS	BARIPADA TOWN /365 /2015 S.D.M.,BARIPADA(Mayurbhanj) GR/0001290/2015
122	D-CRLMC/25281/2026 CRLMC/3091/2026	SANJAY CHATTAR VS STATE OF ODISHA	SIDHARTHA DAS VS	RUGUDI /113 /2026 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapara) GR/0000882/2026
123	D-CRLMC/25680/2026 CRLMC/3092/2026	BHANUMATI SISA @ BANU SISA VS STATE OF ODISHA	RITA SINGH VS	MACHHKUND /42 /2018 JMFC, LAMTAPUT(Koraput) GR/0000506/2018
124	D-CRLMC/26396/2026 CRLMC/3093/2026	JAGAT RANJAN JENA VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	BANAPUR P.S. /257 /2021 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000230/2021
125	D-CRLMC/25371/2026	SOMA @ SOMYA RANJAN KALIA	DIPTIMAYEE LENKA	LAXMISAGAR P.S. /294 /2021

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	CRLMC/3094/2026	VS STATE OF ODISHA	VS	S.D.J.M.,BHUBANESWAR(Khordha) CT/0005131/2021
126	D-CRLMC/26138/2026 CRLMC/3095/2026	AMIT KUMAR BARIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /351 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(
127	D-CRLMC/26402/2026 CRLMC/3096/2026	MAUDI MAHENDRA@M.MAHENDRA KUMAR VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	GR/0001221/2024 JARADA /134 /2024 J.M.F.C.,PATRAPUR(Ganjam)
128	D-CRLMC/24500/2026 CRLMC/3097/2026	SANJEEBA KUMAR BISWAL VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	GR/0000196/2026 / /0 S.D.J.M.,JAJPUR(Jajapur)
129	D-CRLMC/26389/2026 CRLMC/3098/2026	PRASANTA KUMAR PATRA VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	ICC/0000074/2025 BERHAMPUR TOWN /200 /2019 S.D.J.M.,BERHAMPUR(Ganjam)
130	D-CRLMC/25848/2026 CRLMC/3099/2026	SANJAY MAURYA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	GR/0001468/2019 LAHUNIPADA /192 /2025 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sunda
131	D-CRLMC/26369/2026 CRLMC/3100/2026	PRADIPTA MALLIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	GR/0000791/2025 NISCHINTAKOILI /48 /2017 A.D.J.,SALIPUR(Cuttack)
132	D-CRLMC/25994/2026 CRLMC/3101/2026	PRADIP KUMAR BISOYI @ PRADIP BISOI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ST/0000088/2023 POLASARA PS /151 /2016 A.D.J.,KODALA(Ganjam)
133	D-CRLMC/14845/2026 CRLMC/3102/2026	SANJUKTA PATRA VS STATE OF ODISHA	SUMIT SEKHAR PATTANAIK VS	ST/0000170/2023 LALBAG /147 /2024 S.D.J.M.,CUTTACK SADAR(Cuttack)
134	D-CRLMC/26006/2026 CRLMC/3103/2026	MAHESWAR PATRA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	GR/0000447/2024 S.P.(CID-CRL),CUTTACK /19 /2013 S.D.J.M.,NILAGIRI(Baleshwar)
135	D-CRLMC/26606/2026 CRLMC/3104/2026	PRADEEP MISHRA VS STATE OF ODISHA	RAJNISH KUMAR KALAWATIA VS	CT/0000312/2013 GURUDIJHATIA /191 /2026 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C
136	D-CRLMC/26546/2026 CRLMC/3105/2026	DEBASISH BEHERA VS	SUSANTA KUMAR BARAL VS	CT/0000690/2026 / / J.M.F.C.(IV),CUTTACK(Cuttack)

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137	D-CRLMC/26548/2026 CRLMC/3106/2026	STATE OF ODISHA TULU@SAROJ ROUT VS	SUSANTA KUMAR BARAL VS	CRMC/0000090/2026 KHUNTUNI /20 /2020 A.D.J.,ATHAGARH(Cuttack) ST/0000077/2023
138	D-CRLMC/25785/2026 CRLMC/3107/2026	STATE OF ODISHA PRADEEP CHAUDHARY VS	MANORANJAN MISHRA VS	/ /0 JUDGE FAMILY COURT-II,BHUBANESW
139	D-CRLMC/26386/2026 CRLMC/3108/2026	RENU SIBARAM GAMANGA VS	SUJIT KUMAR PATTNAIK VS	Crp/0000030/2025 PATTAPUR (ASKA) /204 /2019 PRINCIPAL MAGISTRATE CUM JUV.JUS
140	D-CRLMC/25467/2026 CRLMC/3109/2026	STATE OF ODISHA RITENDRA KUMAR SURA VS	MITU KUMAR BISWAL VS	J.R/0000084/2019 / /0 J.M.F.C.,BERHAMPUR(Ganjam)
141	D-CRLMC/26545/2026 CRLMC/3110/2026	STATE OF ODISHA SUDHIR PATTNAIK VS	SUSANTA KUMAR BARAL VS	ICC/0000162/2024 / / J.M.F.C.(IV),CUTTACK(Cuttack)
142	D-CRLMC/25481/2026 CRLMC/3111/2026	STATE OF ODISHA SUDHANSU SEKHAR SAHOO VS	SANAT KUMAR DAS VS	DV M.C./0000095/2026 / /0 J.M.F.C.,BHUBANESWAR(Khordha)
143	D-CRLMC/25953/2026 CRLMC/3112/2026	MANJUSHREE PATRA BASISTHA BISWAL VS	RAMANI KANTA PATTANAIAK VS	CMC/0000526/2019 INDUASTRIAL,NISA /21 /2009 SPECIAL JUDGE,ANGUL(Anugul)
144	D-CRLMC/25942/2026 CRLMC/3113/2026	STATE OF ODISHA DAMAYANTI BEHERA VS	MANORANJAN ACHARYA VS	Spl/0000019/2011 UDALA /367 /2025 A.D.J.,UDALA(Mayurbhanj)
145	D-CRLMC/26568/2026 CRLMC/3114/2026	STATE OF ODISHA BURI RANGARAO VS	SUNIL KUMAR PANDA VS	ST/0000263/2025 GURANDI /94 /2026 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE
146	D-CRLMC/24972/2026 CRLMC/3115/2026	STATE OF ODISHA RAKESH KUMAR PATRO VS	K. PRAVEEN KUMAR VS	GR/0000478/2026 / /0 S.D.J.M.,BERHAMPUR(Ganjam)
147	D-CRLMC/26406/2026 CRLMC/3116/2026	STATE OF ODISHA BHOLA SRICHANDAN @ BHOLANATH SRICHANDAN VS	BIJAY KUMAR BEHERA VS	ICC/0000235/2025 NIRAKARPUR /240 /2026 J.M.F.C,TANGI(Khordha) GR/0000589/2026

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148	D-CRLMP/26339/2026 CRLMP/1336/2026	MANOJ KANTA BEHERA VS STATE OF ORISSA	ARIJEET MISHRA VS	RAJKANIK /528 /2026 () //
149	D-CRLMP/24544/2026 CRLMP/1337/2026	MRUTYANJAYA SEVA TRUSH, BARGARH VS STATE OF ODISHA	SATYA SHIVA DASH VS	/ /0 () //
150	D-CRLMP/22357/2026 CRLMP/1338/2026	HIMANSHU KUMAR MALLICK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
151	D-CRLMP/25417/2026 CRLMP/1339/2026	JOGENDRA@SUSIL MURMU VS BASANTI HANSDA	NIRANJAN LENKA VS	/ /0 () //
152	D-CRLMP/25440/2026 CRLMP/1340/2026	BANSHIDHAR SAHU VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	/ /0 J.M.F.C.,SORO(Baleshwar) DV M.C./0000115/2025
153	D-CRLMP/25739/2026 CRLMP/1341/2026	KRUSHNA CHANDRA SAHOO VS NILA BISWAL	KASHINATH PATTANAIK VS	CUTTACK SADAR /310 /2017 () //
154	D-CRLMP/25996/2026 CRLMP/1342/2026	SITANSHU SATPATHY VS STATE OF ODISHA	AAYUSH KUMAR VS	/ /0 () //
155	D-CRLMP/26223/2026 CRLMP/1343/2026	SUKANTA SAHOO VS PINKI SAHOO	SURYAKANTA DWIBEDI VS	/ /0 JUDGE FAMILY COURT,KHURDA(Khor Crp/0000094/2025
156	D-CRLMP/26388/2026 CRLMP/1344/2026	VICTIM VS STATE OF ODISHA	ABIT SAHU VS	TALABANIA /245 /2026 () //
157	D-CRLMP/16039/2026 CRLMP/1345/2026	RANJU BEHERA VS STATE OF ODISHA	PRABHAKAR SABAT VS	KABISURYANAGAR /85 /2023 () //
158	D-CRLMP/24672/2026 CRLMP/1346/2026	GITANJALI NAYAK VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	/ /0 () //
159	D-CRLMP/25723/2026	MONALISHA MISHRA	AMITAV TRIPATHY	NAYAGARH /158 /2021

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	CRLMP/1347/2026	VS DEBASIS SARANGI	VS	() //
160	D-CRLMP/26383/2026 CRLMP/1348/2026	DIBYA NARAYAN SAHOO VS STATE OF ODISHA	SARADA DASH VS	BIRIDI PS /237 /2024 () //
161	D-CRLMP/26432/2026 CRLMP/1349/2026	RAMESH CHANDRA PADHI @ RAMESH PADHI VS STATE OF ODISHA	ARJUNA CHARAN BEHERA VS	/ /0 () //
162	D-CRLREV/24456/2026 CRLREV/639/2026	SABNUM ARA BEGUM VS MOHAMMAD AKHTAR	SAROJ KUMAR PADHI VS	/ /0 J.M.F.C.,PIPILI(Puri) ICC/0000084/2024
163	D-CRLREV/24425/2026 CRLREV/640/2026	ANITI KUMAR DASH VS AMULYABALA PANDA	AMIYA KUMAR MOHANTY A VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE CRA/0000085/2025
164	D-CRLREV/24068/2026 CRLREV/641/2026	BISHNU PRASAD NANDA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	KHANDAPARA /2 /2006 J.M.F.C.,KHANDAPARA(Nayagarh) GR/0000017/2006
165	D-CRLREV/23006/2026 CRLREV/642/2026	MOHAN KUMAR PARIDA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// J.M.F.C.,BASUDEVPUR(Bhadrak) ICC/0000054/2024
166	D-CRLREV/25141/2026 CRLREV/643/2026	TAPAN KUMAR NAHAK VS STATE OF ODISHA	DEBASNAN DAS VS	JAGATSINGPUR /117 /2025 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0000310/2025
167	D-CRLREV/26334/2026 CRLREV/644/2026	JUBRAJ SAHU @ RAJ VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	GAISILET /27 /2026 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000008/2026
168	D-CRLREV/25935/2026 CRLREV/645/2026	RAJESH BALIARSINGH VS STATE OF ODISHA	TAPAS KUMAR PRAHARAJ VS	JEYPORE TOWN /206 /2025 SPECIAL JUDGE,JEYPORE(Koraput) MIS.CASE/0000038/2026
169	D-CRLREV/25919/2026 CRLREV/646/2026	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	// J.M.F.C.,NARASINGHPUR(Cuttack) CRMC/0000039/2026
170	D-CRLREV/25229/2026 CRLREV/647/2026	GOPABANDHU BEHERA VS	PRADIPTA BEURA VS	// J.M.F.C.,CUTTACK(RURAL)(Cuttack)

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171	D-CRLREV/25283/2026 CRLREV/648/2026	STATE OF ODISHA TRIPATI@SANA DAS@SANO DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CRMC/0000099/2026 NABARANGAPUR TOWN /110 /2022 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000019/2022
172	D-CRP/38837/2026 CRP/45/2026	KAMALA SWIN VS SULOCHANA SWAIN @ SULOCHANA Bhole	ASHOK KUMAR MOHAPATRA VS SUVASHISH PATTANAIK,B.BAIVAB,S.P.BISWAL,D.MISHRA	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CSP/000002056/2021
173	D-CRP/39776/2026 CRP/46/2026	ALEXANDAR DAS VS NATIONAL SKILL DEVELOPMENT CORPORATION,NEW DELHI	DEBAKANT MOHANTY VS	// SR CIVIL JUDGE (COMMERCIAL COURT),BHUBANESWAR CMA/0000001/2026
174	D-EXP/33355/2026 EXP/117/2026	NILAKANTHA BALIARSINGH VS VIR VIKRAM YADAV, PRINCIPAL SECY. TO GOVT. OF ODISHA, WORKS DEPT., BHUBANESWAR	BHAKTA RANJAN BARIK VS	// ()
175	D-FAO/40233/2026 FAO/934/2026	PRAFULLA MUDULI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0000436/2016
176	D-FAO/39246/2026 FAO/935/2026	ABHARANI PATNAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0001657/2017
177	D-FAO/40236/2026 FAO/936/2026	BHANUPRATAP NARENDRA SINGH BURMA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0000455/2016
178	D-FAO/40241/2026 FAO/937/2026	PRASAN KUMAR RATH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0000418/2016
179	D-FAO/40235/2026 FAO/938/2026	SUBHASHREE PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0000420/2016
180	D-FAO/40239/2026 FAO/939/2026	SAMIR RANJAN KHATOI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0000452/2016
181	D-FAO/40112/2026 FAO/940/2026	PRAVAKAR BEHERA VS DRAUPADI BEHERA	SUBASH CHANDRA PUSPALAKA VS	// DISTRICT & SESSIONS JUDGE,DHENKANAL IA/0000007/2026

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182	D-FAO/41014/2026 FAO/941/2026	STATE OF ODISHA VS BIRANCHI NARAYAN PARIDA	SAROJ KUAMR JEE, AGA VS	// STATE EDUCATION TRIBUNAL,,BHUBA Gia/0000103/2022
183	D-JCRLA/26617/2026 JCRLA/233/2026	JITU SAHU VS STATE OF ODISHA	ADV. VS	ANGUL TOWN /642 /2024 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000045/2024
184	D-LAA/37454/2026 LAA/149/2026	NARAHARI BHATI VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// L.A.R. and R. AUTHORITY,BERHAMPUR LAR/0000117/2023
185	D-MACA/37080/2026 MACA/827/2026	D.M.,NATIONAL INSURANCE COMPANY LTD.,BHUBANESWAR DIVN I. VS SATYABHAMA MAHAPATRA	ADAM ALI KHAN VS	// 3RD M.A.C.T, NAYAGARH(Nayagarh) Mac/0000036/2015
186	D-MACA/38465/2026 MACA/828/2026	RINKU @ JAGANNATH ROUT VS AMIT PATTNAIK	DILLIP KUMAR MOHAPATRA VS	// 3RD M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000072/2017
187	D-MACA/40920/2026 MACA/829/2026	KULAMANI MALLIK VS THE REGIONAL TRANSPORT AUTHORITY, KALAHANDI	SUSANT KUMAR MOHANTY VS	// II MACT,CUTTACK(Cuttack) Mac/0001047/2020
188	D-MACA/40459/2026 MACA/830/2026	M/S.NATIONAL INSURANCE COMPANY LTD., CUTTACK VS SANJUKTA SINGH	PRAKASH KUMAR MOHANTY VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000130/2022
189	D-MACA/19099/2026 MACA/831/2026	THE DIVISIONAL MANAGER, ICICI LOMBARD GENERAL INSURANCE COMPANY LTD.,BHUBANESWAR VS SHRIMATI NAIK	DEBASISH PATNAIK VS	// 1ST M.A.C.T., DEOGARH(Debagarh) Mac/0000032/2024
190	D-MACA/40604/2026 MACA/832/2026	DILLIP KUMAR SAHOO VS TARINI PRASAD PANDA	DEBASISH PATNAIK VS	// III MACT,JAJPUR(Jajapur) Mac/0000124/2019
191	D-MACA/34466/2026 MACA/833/2026	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD., BHUBANESWAR VS TILOTAMA SAHU	JAYASANKAR MISHRA VS	// III MACT,BALASORE(Baleshwar) Mac/0000048/2021
192	D-MACA/38313/2026 MACA/834/2026	M/S.SHRIRAM GENERAL INSURANCE CO.LTD.,BHUBANESWAR VS GANGADHAR BHATARA	PRASANTA KUMAR MAHALI VS	// 3RD M.A.C.T., NABARANGPUR(Nabaran Mac/0000001/2024
193	D-MACA/34472/2026	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD., KHURDA	JAYASANKAR MISHRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MACA/835/2026	VS KUNI PATRO	VS	II MACT (SD),BERHAMPUR(Ganjam) Mac/0000100/2023
194	D-MACA/40396/2026 MACA/836/2026	D.M.,ORIENTAL INSURANCE CO. LTD., CUTTACK VS NANDINI SAMAL	PRASANTA KUMAR MAHALI VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000600/2021
195	D-MACA/38625/2026 MACA/837/2026	M/S. NATIONAL INSURANCE CO. LTD.,BHUBANESWAR VS GOBINDA BEHERA	NITISH KUMAR MISHRA VS	// VITH M.A.C.T. KHURDA(Khordha) Mac/0000132/2017
196	D-MATA/39188/2026 MATA/292/2026	SAMBIT NAYAK VS PARIMITA MOHANTY	PRADIPTA VARMA VS	// JUDGE FAMILY COURT-II,BHUBANESWAR CP/0000782/2015
197	D-RPFAM/39350/2026 RPFAM/241/2026	UTKAL KESHARI PAUL VS KALYANI BEHERA	NIRANJAN LENKA VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) Cp/0000007/2022
198	D-RSA/39471/2026 RSA/449/2026	THAKURDAS MOHANTA VS JAMUNA MOHANTA	PRAGYAN PARAMITA MOHANTY VS	// 2ND A.D.J., BARIPADA(Mayurbhanj) RFA/0000049/2025
199	D-RSA/27257/2026 RSA/450/2026	BISWAJAYEE DAS VS KAILASH CHANDRA DAS	AJIT CHANDRA MOHAPATRA VS	// A.D.J.,SALIPUR(Cuttack) RFA/0000005/2022
200	D-RSA/38029/2026 RSA/451/2026	SHIRISH CHANDRA DUTTA VS SATYANARAYAN GHOSH	DWARIKA PRASAD MOHANTY VS	// A.D.J.,JALESWAR(Baleshwar) RFA/0000168/2018
201	D-RVWPET/8943/2026 RVWPET/206/2026	UNION OF INDIA VS BHIKARI CHARAN SAHOO	DEEPAK GOCHHAYAT, (C.G.C.) VS	// 0 //
202	D-RVWPET/24303/2026 RVWPET/207/2026	M/S.BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD.,BHUBANESWAR VS PADMABATI BEHERA	ADAM ALI KHAN VS	// 0 //
203	D-RVWPET/32268/2026 RVWPET/208/2026	KAMALA KANTA MOHALIK VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
204	D-SAO/49719/2025 SAO/27/2026	PRAVAT @ PRABHAT KUMAR DAS VS	NIRANJAN SINGH (1) VS	// 1ST A.D.J., CUTTACK(Cuttack)

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205	D-WA/40525/2026 WA/1216/2026	ASHOK KUMAR DAS ALL ODISHA TRUCK MALIKA MAHASANGHA, BHUBANESWAR VS STATE OF ODISHA	ALOK KUMAR PANDA VS	Fao/0000081/2016 // 0 //
206	D-WA/13865/2025 WA/1217/2026	STATE OF ODISHA VS BIJAYA KUMAR SAHOO@BIJAYA SAHOO	BIBEKANANDA NAYAK VS	// 0 //
207	D-WA/38328/2026 WA/1218/2026	STATE OF ODISHA VS GEETARANI GHARAI	SARBESWAR BEHERA,A.G.A VS	// 0 //
208	D-WA/38628/2026 WA/1219/2026	STATE OF ODISHA VS PUSPANJALI OTA	SASWAT DAS,A.G.A VS	// 0 //
209	D-WA/40829/2026 WA/1220/2026	PADMINI NAIK VS STATE OF ODISHA	RAMAKANTA SAHOO VS	// 0 //
210	D-WA/39969/2026 WA/1221/2026	SUSANTA KUMAR PANDA VS PRINCIPAL CHIEF CONSERVATOR OF FORESTS AND HEADS OF FOREST FORCE, ODISHA	HARI KRUSHNA PANIGRAHI VS	// 0 //
211	D-WP(C)/37844/2026 WP(C)/28271/2026	CHITRASEN JENA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
212	D-WP(C)/38879/2026 WP(C)/28272/2026	SAMAPTI PADHIARI VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
213	D-WP(C)/39463/2026 WP(C)/28273/2026	SMITA MISHRA VS STATE OF ODISHA	PURNA CHANDRA DAS VS	// 0 //
214	D-WP(C)/37880/2026 WP(C)/28274/2026	BIJAYA KUMAR MALLICK VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	// 0 //
215	D-WP(C)/40086/2026 WP(C)/28275/2026	AYOUSHNA PANIGRAHI VS STATE OF ODISHA	SOURAV DAS VS	// 0 //

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216	D-WP(C)/37590/2026 WP(C)/28276/2026	ANAND CHANDRA RAY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
217	D-WP(C)/39957/2026 WP(C)/28277/2026	ARUN KUMAR MOHALIKI VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
218	D-WP(C)/40120/2026 WP(C)/28278/2026	JANHABI BRAHMA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
219	D-WP(C)/37588/2026 WP(C)/28279/2026	MAHESWAR MAHATO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
220	D-WP(C)/40540/2026 WP(C)/28280/2026	DR.BIJAY KUMAR KHUNTIA VS STATE OF ODISHA	SANGRAM SENAPATI VS	// 0 //
221	D-WP(C)/40678/2026 WP(C)/28281/2026	SOHORIA(E) C.L.E., BALASORE VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
222	D-WP(C)/40619/2026 WP(C)/28282/2026	DEBAJANI ROUTRAY VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
223	D-WP(C)/40766/2026 WP(C)/28283/2026	MADHUSUDAN PAL VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
224	D-WP(C)/40724/2026 WP(C)/28284/2026	UNION OF INDIA VS PRADYUMNA DEHURY	GOPINATH SETHI VS	// 0 //
225	D-WP(C)/37878/2026 WP(C)/28285/2026	SUNIL KUMAR DAS VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
226	D-WP(C)/40774/2026 WP(C)/28286/2026	HARAPRIYA DAS VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	// 0 //
227	D-WP(C)/40275/2026	KIRTAN PRADHAN	JYOTIRMAYA SAHOO	//

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	WP(C)/28287/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/37964/2026	DHRUBA CHARAN BEHERA	DHIRENDRA KUMAR DAS	//
	WP(C)/28288/2026	VS STATE OF ODISHA	VS	0 //
229	D-WP(C)/40530/2026	POOJA GUPTA	SIDHESWAR MALLIK	//
	WP(C)/28289/2026	VS STATE OF ODISHA	VS	0 //
230	D-WP(C)/40782/2026	LAGNA JEET NAYAK	PABITRA KUMAR DUTTA	//
	WP(C)/28290/2026	VS STATE OF ODISHA	VS	0 //
231	D-WP(C)/37973/2026	BULA DAKUA	TAPAN KUMAR BISWAL	//
	WP(C)/28291/2026	VS STATE OF ODISHA	VS	0 //
232	D-WP(C)/40800/2026	SRADHANJALI PRADHAN	MANORANJAN PADHI	//
	WP(C)/28292/2026	VS STATE OF ODISHA	VS	0 //
233	D-WP(C)/40942/2026	KASHINATH SAHOO	SATYABRATA PANDA	//
	WP(C)/28293/2026	VS STATE OF ODISHA	VS	0 //
234	D-WP(C)/37989/2026	RANJAN DAS	MANOJA KUMAR KHUNTIA	//
	WP(C)/28294/2026	VS STATE OF ODISHA	VS	0 //
235	D-WP(C)/40806/2026	UTTAM DEALERS PRIVATE LIMITED, KOLKATA	SOUMYA JYOTI BISWAL	//
	WP(C)/28295/2026	VS UNION OF INDIA	VS	0 //
236	D-WP(C)/40629/2026	SHRADHANJALI JENA	BIKRAM SENAPATI	//
	WP(C)/28296/2026	VS ODISHA GRAMEEN BANK, GANDAMUNDA, BHUBANESWAR	VS	0 //
237	D-WP(C)/40993/2026	SUPRIYA SAHOO	ANAND CHANDRA SWAIN	//
	WP(C)/28297/2026	VS STATE OF ODISHA	VS	0 //
238	D-WP(C)/40950/2026	PRASANT KUMAR DAS	MANORANJAN PADHI	//
	WP(C)/28298/2026	VS	VS	0

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239	D-WP(C)/37994/2026 WP(C)/28299/2026	STATE OF ODISHA BALARAM SWAIN VS	KUNAL KUMAR SWAIN VS	// // 0
240	D-WP(C)/40663/2026 WP(C)/28300/2026	STATE OF ODISHA HADIBANDHU SAHU VS	SAROJA KANTA SAMAL VS	// // 0
241	D-WP(C)/40125/2026 WP(C)/28301/2026	STATE OF ODISHA BILASINEE BHOI VS	KRISHNA CHANDRA SAHU VS	// // 0
242	D-WP(C)/40667/2026 WP(C)/28302/2026	STATE OF ODISHA NARAYAN CHANDRA PRADHAN VS	SAROJA KANTA SAMAL VS	// // 0
243	D-WP(C)/36727/2026 WP(C)/28303/2026	STATE OF ODISHA MANORAMA VERMA VS	RANJIT MOHANTY VS	// // 0
244	D-WP(C)/40746/2026 WP(C)/28304/2026	AUTHORIZED OFFICER CUM CHIEF MANAGER, CANARA BANK, ARM BRANCH, CUTTACK RAMA BAGMIA VS	PRABHU CHARAN SWAIN,M.C.BEHERA,A.K.MOHANTY PRAGYANPARAMITA MOHANTY VS	// // 0
245	D-WP(C)/39800/2026 WP(C)/28305/2026	STATE OF ODISHA BISMAYA KUMAR MISHRA VS	SUKANTA KUMAR DALAI VS	// // 0
246	D-WP(C)/40668/2026 WP(C)/28306/2026	STATE OF ODISHA DHARANIDHAR PRADHAN VS	SAROJA KANTA SAMAL VS	// // 0
247	D-WP(C)/39406/2026 WP(C)/28307/2026	STATE OF ODISHA DASHARATH MOHANTY VS	AJAYA KUMAR MOHARANA VS	// // 0
248	D-WP(C)/39037/2026 WP(C)/28308/2026	STATE OF ODISHA DHARITRI S.H.G, PURUNAPANIGUDA VS	RAJIV KUMAR MAHANTA VS	// // 0
249	D-WP(C)/38265/2026 WP(C)/28309/2026	STATE OF ODISHA DAMBARUDHAR PATRA VS	INDRAMANI SAHOO VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/39535/2026 WP(C)/28310/2026	DAMAYANTI SENDHA VS STATE OF ODISHA	DIPANKAR ACHARYA VS	// 0 //
251	D-WP(C)/41149/2026 WP(C)/28311/2026	MD.ASFAR ALAM VS STATE OF ODISHA	AMLAN MISHRA VS	// 0 //
252	D-WP(C)/37027/2026 WP(C)/28312/2026	BISWAJIT JENA VS STATE OF ODISHA	PRONoy MOHANTY VS	// 0 //
253	D-WP(C)/40270/2026 WP(C)/28313/2026	PRAKASH KUMAR ROUT VS ODISHA STATE CO-OPERATIVE MILK PRODUCERS FEDERATION LTD., BHUBANESWAR	SUKANTA KUMAR MISHRA VS	// 0 //
254	D-WP(C)/36719/2026 WP(C)/28314/2026	RAJ KUMAR SWAIN VS UNION OF INDIA	SOUMYA RANJAN MOHANTY VS	// 0 //
255	D-WP(C)/38078/2026 WP(C)/28315/2026	SANKARA KONDAGORI VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
256	D-WP(C)/40202/2026 WP(C)/28316/2026	SRUSTIDHAR DAS VS STATE OF ORISSA	RAMA CHANDRA JENA VS	// 0 //
257	D-WP(C)/41003/2026 WP(C)/28317/2026	DR.DIGAMBAR GIRI VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
258	D-WP(C)/38081/2026 WP(C)/28318/2026	SUBASH CHANDRA MAHANKUDA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
259	D-WP(C)/41042/2026 WP(C)/28319/2026	M/S.NARAYAN MEDICIAL STORE AT -DHH, KANDHAMAL VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
260	D-WP(C)/38870/2026 WP(C)/28320/2026	ANNAPURNA SHG, JANAKPUR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
261	D-WP(C)/39403/2026	MANORANJAN MOHANTY	AJAYA KUMAR MOHARANA	//

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	WP(C)/28321/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/38583/2026 WP(C)/28322/2026	KULIDA G.P.L.F. VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
263	D-WP(C)/40348/2026 WP(C)/28323/2026	SURESH CHANDRA BEHERA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
264	D-WP(C)/40689/2026 WP(C)/28324/2026	SATYABAN MEHER VS STATE OF ODISHA	SURESH KUMAR JENA VS	// 0 //
265	D-WP(C)/39936/2026 WP(C)/28325/2026	HEMAKANTI BAG VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
266	D-WP(C)/40735/2026 WP(C)/28326/2026	M/S. BAHRAM PETROCHEM, NILACHAL NAGAR, GANJAM VS DEPUTY COMMISSIONER OF STATE TAX, GANJAM	PRANAYA KISHORE HARICHANDAN VS	// 0 //
267	D-WP(C)/40914/2026 WP(C)/28327/2026	M/S JSW STEEL LIMITED, KENDUJHAR VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
268	D-WP(C)/40881/2026 WP(C)/28328/2026	SUKANTA PATTNAIK VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
269	D-WP(C)/40251/2026 WP(C)/28329/2026	DHIRMANI BAG VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
270	D-WP(C)/39507/2026 WP(C)/28330/2026	MANAGING COMMITTEE OF RATHIJEMA U.P. SCHOOL,KHURDA VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
271	D-WP(C)/38718/2026 WP(C)/28331/2026	MAA LAXMI WOMEN SHG, KARANPALLI, BHADRAK VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
272	D-WP(C)/38261/2026 WP(C)/28332/2026	TRILOCHAN BEHERA VS	INDRAMANI SAHOO VS	// 0

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273	D-WP(C)/40265/2026 WP(C)/28333/2026	STATE OF ODISHA SHANTILATA DHARUA VS	MANOJ KUMAR MOHANTY VS	// // 0
274	D-WP(C)/38986/2026 WP(C)/28334/2026	STATE OF ODISHA DILI NAIK VS	ASHOK KUMAR PRADHAN VS	// // 0
275	D-WP(C)/40352/2026 WP(C)/28335/2026	STATE OF ODISHA SURESH CHANDRA BEHERA VS	RABINDRA NATH PRUSTY VS	// // 0
276	D-WP(C)/40712/2026 WP(C)/28336/2026	STATE OF ODISHA NARENDRA BHAULA VS	ARNAV BEHERA VS	// // 0
277	D-WP(C)/40206/2026 WP(C)/28337/2026	STATE OF ODISHA KEDAR SINGH VS	RAMA CHANDRA JENA VS	// // 0
278	D-WP(C)/39646/2026 WP(C)/28338/2026	STATE OF ORISSA PRAKASH CHANDRA SAHU VS	NIRANJAN LENKA VS	// // 0
279	D-WP(C)/41065/2026 WP(C)/28339/2026	STATE OF ODISHA SARASADA PRIMARY AGRICULTURAL CO-OPERATIVE SOCIETY LTD., BHADRAK VS	JAJATI KESHARI KHUNTIA VS	// // 0
280	D-WP(C)/38550/2026 WP(C)/28340/2026	STATE OF ODISHA CHARU SENAPATI VS	ANAM CHARAN PANDA VS	// // 0
281	D-WP(C)/31427/2026 WP(C)/28341/2026	STATE OF ODISHA DUKHI BAGH @ DUKI BARIK VS	SANJEEB KUMAR JENA VS	// // 0
282	D-WP(C)/38551/2026 WP(C)/28342/2026	STATE OF ODISHA RAMA PRADHAN VS	ANAM CHARAN PANDA VS	// // 0
283	D-WP(C)/37655/2026 WP(C)/28343/2026	STATE OF ODISHA DR.SOUMENDRA PRIYADARSHI PRADHAN VS	NAVNEET DADHICHI VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/38560/2026 WP(C)/28344/2026	PRAVAKAR PARAMANIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
285	D-WP(C)/38043/2026 WP(C)/28345/2026	MANAS KUMAR BEHERA VS STATE OF ODISHA	SAMBIT PANIGRAHI VS	// 0 //
286	D-WP(C)/40325/2026 WP(C)/28346/2026	BHAGABAN BEHERA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
287	D-WP(C)/38450/2026 WP(C)/28347/2026	KISHORE KUMAR BHAKTA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
288	D-WP(C)/39752/2026 WP(C)/28348/2026	JANU BARIK VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
289	D-WP(C)/38783/2026 WP(C)/28349/2026	M.C OF SWAPNESWAR U.P.(M.E) SCHOOL, KUSUNPUR, CUTTACK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
290	D-WP(C)/41222/2026 WP(C)/28350/2026	JATINDRA KUMAR ROUT VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
291	D-WP(C)/39053/2026 WP(C)/28351/2026	M.C. OF SALEPADA U.P. SCHOOL, DUAJHAR, NUAPADA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
292	D-WP(C)/40611/2026 WP(C)/28352/2026	JUGAL KISHORE BAGARTY VS STATE OF ODISHA	BINOD KUMAR HATI VS	// 0 //
293	D-WP(C)/39483/2026 WP(C)/28353/2026	HIMANSHU SEKHAR PANDA VS STATE OF ODISHA	PRAMOD KUMAR NANDA VS	// 0 //
294	D-WP(C)/39650/2026 WP(C)/28354/2026	SARAT CHANDRA PATRA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
295	D-WP(C)/39769/2026	ARUPANANDA NAYAK	UMAKANT SAHOO	//

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	WP(C)/28355/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/39795/2026 WP(C)/28356/2026	BISMAYA KUMAR MISHRA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
297	D-WP(C)/39917/2026 WP(C)/28357/2026	DHANIRAM JAGAT VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
298	D-WP(C)/37253/2026 WP(C)/28358/2026	HIMANSHU SEKHAR PANDA VS COMMISSIONER-SECRETARY SC AND ST DEVELOPMENT, BHUBANESWAR	SMARAJIT PRADHAN VS	// 0 //
299	D-WP(C)/40208/2026 WP(C)/28359/2026	LAXMI KANTA NAYAK VS ODISHA STATE WARE HOUSING CORPORATION, BHUBANESWAR	RUDRA NARAYAN PARIJA VS	// 0 //
300	D-WP(C)/38771/2026 WP(C)/28360/2026	M.C. OF BHAGABATI U.P.(M.E) SCHOOL, BAINCHUA, CUTTACK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
301	D-WP(C)/39785/2026 WP(C)/28361/2026	JYOSTSNA RANI DHANEE VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
302	D-WP(C)/37544/2026 WP(C)/28362/2026	CHITRASEN MAJHI VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// 0 //
303	D-WP(C)/39940/2026 WP(C)/28363/2026	ROHIT KUMAR SUNANI VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
304	D-WP(C)/40320/2026 WP(C)/28364/2026	SUBRAT KUMAR ROUT @ BABULI KUMAR ROUT VS UNION OF INDIA	CHANDAN KUMAR DHALL VS	// 0 //
305	D-WP(C)/40204/2026 WP(C)/28365/2026	MANGAL MAJHI VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
306	D-WP(C)/39952/2026 WP(C)/28366/2026	GOPINATH SETHI VS	PITAMBAR PANDA VS	// 0

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307	D-WP(C)/40277/2026 WP(C)/28367/2026	STATE OF ODISHA PURNA CHANDRA MAHARANA VS	SHIBANI SHANKAR PRADHAN VS	// // 0
308	D-WP(C)/40444/2026 WP(C)/28368/2026	STATE OF ODISHA MANOJ KUMAR JENA VS	SASWATI MOHAPATRA VS	// // 0
309	D-WP(C)/37678/2026 WP(C)/28369/2026	STATE OF ODISHA SHRI JAGANNATH INSTITUTE OF MEDICAL SCIENCE, PURI VS	LAXMIKANTA MOHANTY VS	// // 0
310	D-WP(C)/40445/2026 WP(C)/28370/2026	STATE OF ODISHA KISHOR KUMAR DAS VS	SALYADU ANIL KUMAR DORA VS	// // 0
311	D-WP(C)/41330/2026 WP(C)/28371/2026	UNION OF INDIA DR.SUNIL SAHU VS	AVIJIT MISHRA VS	// // 0
312	D-WP(C)/40841/2026 WP(C)/28372/2026	STATE OF ODISHA RABINDRA NATH JAGADEV VS	RABINDRANATH BARIK VS	// // 0
313	D-WP(C)/38716/2026 WP(C)/28373/2026	STATE OF ODISHA MAA BASULEI WSHG, MANIPUR, SOLAPATA VS	RAJIV KUMAR MAHANTA VS	// // 0
314	D-WP(C)/40620/2026 WP(C)/28374/2026	STATE OF ODISHA SHRI SHRI CHANDANESWAR MAHADEV JEW SEBAYATA SANGHA,BALASORE VS	RAJEET ROY VS	// // 0
315	D-WP(C)/40541/2026 WP(C)/28375/2026	STATE OF ODISHA RABINDRA SINGH VS	BIBHUTI KESHARI BISWAL VS	// // 0
316	D-WP(C)/41333/2026 WP(C)/28376/2026	GENERAL ADMINISTRATION DR.CHINMAYA KAR VS	AVIJIT MISHRA VS	// // 0
317	D-WP(C)/40543/2026 WP(C)/28377/2026	STATE OF ODISHA KHIROD KUMAR BARAL VS	BIBHUTI KESHARI BISWAL VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/41372/2026 WP(C)/28378/2026	HARYAKSHYA KUMAR JENA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
319	D-WP(C)/38572/2026 WP(C)/28379/2026	GOLAKA BIHARI MALLIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
320	D-WP(C)/41061/2026 WP(C)/28380/2026	PRADIPTA KUMAR PANDA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
321	D-WP(C)/40484/2026 WP(C)/28381/2026	SUMITA MOHAPATRA VS SUBHANKAR DAS	RABINDRA KUMAR PRUSTY VS	// 0 //
322	D-WP(C)/41316/2026 WP(C)/28382/2026	LEEZA MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
323	D-WP(C)/41335/2026 WP(C)/28383/2026	DR.SAPAN KUMAR JENA VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
324	D-WP(C)/38573/2026 WP(C)/28384/2026	PUSPALATA MALLICK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
325	D-WP(C)/40672/2026 WP(C)/28385/2026	ODISHA PRIVATE ENGINEERING COLLEGE ASSOCIATION,KATAK VS STATE OF ODISHA	SAMBIT MISHRA VS	// 0 //
326	D-WP(C)/41250/2026 WP(C)/28386/2026	MAHABIR SHG, BIRIDIHA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
327	D-WP(C)/40199/2026 WP(C)/28387/2026	TAPAS KUMAR JENA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
328	D-WP(C)/40859/2026 WP(C)/28388/2026	KISHORE KUMAR NAIK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
329	D-WP(C)/39929/2026	LINGARAJ SABAR	MANOJ KUMAR MOHANTY	//

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	WP(C)/28389/2026	VS	VS	0
		STATE OF ODISHA		//
330	D-WP(C)/40436/2026	ABHISEK BEHERA	SALYADU ANIL KUMAR DORA	//
	WP(C)/28390/2026	VS	VS	0
		UNION OF INDIA		//
331	D-WP(C)/40733/2026	BIMLA DEVI BANKA	SUMAN MODI	//
	WP(C)/28391/2026	VS	VS	0
		STATE OF ODISHA		//
332	D-WP(C)/41359/2026	BIJAYA KUMAR DASH	SUDEEPTA KUMAR SINGH	//
	WP(C)/28392/2026	VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/40738/2026	SRIKANTA KUMAR DHIR	SAMEER KUMAR DAS	//
	WP(C)/28393/2026	VS	VS	0
		STATE OF ODISHA		//
334	D-WP(C)/41130/2026	DULESWAR RANA	ALOK KUMAR PANDA	//
	WP(C)/28394/2026	VS	VS	0
		STATE OF ODISHA		//
335	D-WP(C)/41050/2026	PRATAP CHANDRA KHILAR	MANAS PATI	//
	WP(C)/28395/2026	VS	VS	0
		STATE OF ODISHA		//
336	D-WP(C)/40886/2026	NITYANANDA BEHERA	NIRANJAN NAYAK	//
	WP(C)/28396/2026	VS	VS	0
		STATE OF ODISHA		//
337	D-WP(C)/40964/2026	ABHISEK MAJUMDAR	AJIT KUMAR MOHANTY	//
	WP(C)/28397/2026	VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/41329/2026	KAUSALYA GIRI	SUSHANTA KUMAR MISHRA	//
	WP(C)/28398/2026	VS	VS	0
		STATE OF ODISHA		//
339	D-WP(C)/40848/2026	HARADHAN BEHERA	PRADEEP KUMAR MAHAPATRA	//
	WP(C)/28399/2026	VS	VS	0
		STATE OF ODISHA		//
340	D-WP(C)/41248/2026	KALANDI ROUT @ KALANDI CHARAN ROUT	SATYANARAYAN MISHRA	//
	WP(C)/28400/2026	VS	VS	0

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341	D-WP(C)/41168/2026 WP(C)/28401/2026	STATE OF ODISHA FARIDA JAMIL VS	BIJAY KUMAR MOHANTY VS	// // 0
342	D-WP(C)/41082/2026 WP(C)/28402/2026	STATE OF ODISHA MANAGING COMMITTEE OF PANCHAYATRAJ HIGH SCHOOL, KUTESWAR, ANUGUIKUNAL KUMAR SWAIN VS	VS	// // 0
343	D-WP(C)/37657/2026 WP(C)/28403/2026	STATE OF ODISHA ASHISA KUMAR MAHARANA VS	SOURAV DAS VS	// // 0
344	D-WP(C)/41325/2026 WP(C)/28404/2026	STATE OF ODISHA SMRUTI RANJAN GHADEI VS	SITANSU MOHAN SINGH VS	// // 0
345	D-WP(C)/41038/2026 WP(C)/28405/2026	STATE OF ODISHA UPENDRA BARIK VS	MANAS PATI VS	// // 0
346	D-WP(C)/41326/2026 WP(C)/28406/2026	STATE OF ODISHA SMRUTI RANJAN GHADEI VS	SITANSU MOHAN SINGH VS	// // 0
347	D-WP(C)/41257/2026 WP(C)/28407/2026	STATE OF ODISHA M/S. KARAN SINGH SECURITY AGENCY PVT. LTD., BHUBANESWAR VS	JITENDRA SAMANTARAY VS	// // 0
348	D-WP(C)/40633/2026 WP(C)/28408/2026	NALCO, BHUBANESWAR RAJIV NAYAN CHOUDHARY VS	DEVAVRAT DEVESH VS	// // 0
349	D-WP(C)/41066/2026 WP(C)/28409/2026	STATE OF ODISHA DR. RAKESH DAS VS	ATUL TRIPATHY VS	// // 0
350	D-WP(C)/41327/2026 WP(C)/28410/2026	STATE OF ODISHA SADHANA CHANDRA GHADEI VS	SITANSU MOHAN SINGH VS	// // 0
351	D-WP(C)/41084/2026 WP(C)/28411/2026	STATE OF ODISHA MANAGING COMMITTEE OF KANAKAI UCCHA BIDYAPITHA, PEDIPATHAR, ANGULKUNAL KUMAR SWAIN VS	VS	// // 0
		STATE OF ODISHA		//

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352	D-WP(C)/41163/2026 WP(C)/28412/2026	SURYA NARAYAN DASH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
353	D-WP(C)/41328/2026 WP(C)/28413/2026	SADHANA CHANDRA GHADAI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
354	D-WP(C)/41086/2026 WP(C)/28414/2026	MANAGING COMMITTEE OF GOPINATH JEW HIGH SCHOOL, KANTAPADA, ANGUL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
355	D-WP(C)/41324/2026 WP(C)/28415/2026	SMRUTI RANJAN GHADAI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
356	D-WP(C)/40515/2026 WP(C)/28416/2026	BHARATI MOHANTY@KAUSALYA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
357	D-WP(C)/41341/2026 WP(C)/28417/2026	PRAFULLA KUMAR PADHAN VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
358	D-WP(C)/41382/2026 WP(C)/28418/2026	DR.ANUBHA MOHANTY VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
359	D-WP(C)/40076/2026 WP(C)/28419/2026	DEBRAJ ADABARIA VS GENERAL MANAGER, SBI GENERAL INSURANCE COMPANY LTD., MUMBAI	BANSHIDHAR SATAPATHY VS	// 0 //
360	D-WP(C)/40442/2026 WP(C)/28420/2026	BASUDEV SINGH VS UNION OF INDIA	SALYADU ANIL KUMAR DORA VS	// 0 //
361	D-WP(C)/40493/2026 WP(C)/28421/2026	SOURAV AGRAWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
362	D-WP(C)/41132/2026 WP(C)/28422/2026	GOUDIYA NITYANANDA SEVASHRAM, BHUBANESWAR VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
363	D-WP(C)/40346/2026	GAYATRIDEVI AGARWAL	SUNKURU SUDHAKAR RAO	//

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	WP(C)/28423/2026	VS STATE BANK OF INDIA, STRESSED ASSETS RECOVERY BRANCH,CUTTACK	VS	0 //
364	D-WP(C)/40867/2026	KAILASH KUMAR CHOUDHURY	PRADEEP KUMAR MAHAPATRA	//
	WP(C)/28424/2026	VS STATE OF ODISHA	VS	0 //
365	D-WP(C)/40481/2026	SUJATA MALLICK	ANAM CHARAN PANDA	//
	WP(C)/28425/2026	VS STATE OF ODISHA	VS	0 //
366	D-WP(C)/38570/2026	RAJASHREE BEHERA	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/28426/2026	VS STATE OF ODISHA	VS	0 //
367	D-WP(C)/41183/2026	M/S.SIS LTD., BIHAR	ANAND PRAKASH DASH	//
	WP(C)/28427/2026	VS UNION OF INDIA	VS	0 //
368	D-WP(C)/41369/2026	PRASANTA KUMAR PANI	KUNAL KUMAR SWAIN	//
	WP(C)/28428/2026	VS STATE OF ODISHA	VS	0 //
369	D-WP(C)/39629/2026	NARENDRA KUMAR DEHURY	MAHENDRA KUMAR SAHOO	//
	WP(C)/28429/2026	VS STATE OF ODISHA	VS	0 //
370	D-WP(C)/39881/2026	BIBHUTI CHARAN MOHANTY	DIPTI RANJAN MOHAPATRA	//
	WP(C)/28430/2026	VS STATE OF ODISHA	VS	0 //
371	D-WP(C)/41189/2026	SAROJ KUMAR PARIDA	MANORANJAN DAS	//
	WP(C)/28431/2026	VS STATE OF ODISHA	VS	0 //
372	D-WP(C)/40869/2026	SUBAS CHANDRA RANA	PRADEEP KUMAR MAHAPATRA	//
	WP(C)/28432/2026	VS STATE OF ODISHA	VS	0 //
373	D-WP(C)/41275/2026	SOURAV AGRAWAL	PRABODHA CHANDRA NAYAK	//
	WP(C)/28433/2026	VS STATE OF ODISHA	VS	0 //
374	D-ABLAPL/26260/2026	AMLLAN CHANDRA ROUT	BHARAT BHUSAN ROUTRAY	//0
	ABLAPL/10160/2026	VS	VS	0

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375	D-ABLAPL/26262/2026 ABLAPL/10161/2026	STATE OF ODISHA PRASANTA @ BIJAY BEHERA VS	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /298 /2026 ()
376	D-ABLAPL/26267/2026 ABLAPL/10162/2026	STATE OF ODISHA ANKITA PANI VS	ISHWAR MOHANTY VS	// EOW,BHUBANESWAR /9 /2026 ()
377	D-ABLAPL/26373/2026 ABLAPL/10163/2026	STATE OF ODISHA BHARAT BEHERA VS	BIBHUTI RANJAN MOHANTY VS	// KONARK /239 /2026 ()
378	D-ABLAPL/24155/2026 ABLAPL/10164/2026	STATE OF ODISHA MANOJ GOCHHAYAT VS	SEJAL NAYAK VS	// RENGALI DAM SITE /85 /2022 ()
379	D-ABLAPL/26380/2026 ABLAPL/10165/2026	STATE OF ODISHA MUNA JENA @ SANKARSAN JENA @ SANKARSHANA JENA VS	MANGU NANDY VS	// BERHAMPUR SADAR /532 /2026 ()
380	D-ABLAPL/24704/2026 ABLAPL/10166/2026	STATE OF ODISHA SAHEBA BHAGAT VS	SAMARENDRA BAHADUR VS	// KINJIRKELA /241 /2026 ()
381	D-ABLAPL/24948/2026 ABLAPL/10167/2026	STATE OF ODISHA ASHOK KUMAR MOHAPATRA VS	KHUSBU PANIGRAHI VS	// Bamapada (Industrial Area) /308 /2025 ()
382	D-ABLAPL/25222/2026 ABLAPL/10168/2026	STATE OF ODISHA RASMITA BEHERA VS	BISWORANJAN SWAIN VS	// CYBER CRIME AND ECONOMIC OFFEN ()
383	D-ABLAPL/25366/2026 ABLAPL/10169/2026	STATE OF ODISHA MANTU @ SANAT KUMAR MOHANTY VS	PRAKASH KUMAR MISHRA VS	// NARASINGHPUR /132 /2019 ()
384	D-ABLAPL/25614/2026 ABLAPL/10170/2026	STATE OF ODISHA BALU@SOLIMAN KARADO@SOLEMAN KARADA VS	SOUBHAGYA KUMAR DASH VS	// GARBANDHA /63 /2026 ()
385	D-ABLAPL/25642/2026 ABLAPL/10171/2026	STATE OF ODISHA LAXMIDHAR KHILLO VS	ARIJEET MISHRA VS	// MACHHKUND /102 /2026 ()
		STATE OF ODISHA		//

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386	D-ABLAPL/26268/2026 ABLAPL/10172/2026	SIBU @SUBHA MANNA VS STATE OF ODISHA	SAMBIT BISWAL VS	PARADEEP MODEL /78 /2026 () //
387	D-ABLAPL/25646/2026 ABLAPL/10173/2026	SUKANT @ SUSANT BISWAL VS STATE OF ODISHA	ARIJEET MISHRA VS	NIKIRAI /395 /2025 () //
388	D-ABLAPL/26283/2026 ABLAPL/10174/2026	RAKESH KUMAR NAHAK @ RAKESH NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /532 /2026 () //
389	D-ABLAPL/26289/2026 ABLAPL/10175/2026	SANTANU KUMAR JENA @ SANTUNU JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /149 /2024 () //
390	D-ABLAPL/26214/2026 ABLAPL/10176/2026	RAKESH KUMAR MAKUT @ RAKESH MUKUT VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	FATEGARH /264 /2026 () //
391	D-ABLAPL/25878/2026 ABLAPL/10177/2026	DIPTI RANJAN BISWAL VS STATE OF ODISHA(VIG.)	DHANANJAYA NAYAK VS	CUTTACK VIGILANCE /5 /2026 () //
392	D-ABLAPL/26302/2026 ABLAPL/10178/2026	DHIRENDRA MAJHI VS STATE OF ODISHA	RABI NARAYAN PANDA VS	BASUDEVPUR /354 /2026 () //
393	D-ABLAPL/26141/2026 ABLAPL/10179/2026	B.VENKATE RAMANA @ B.VENKAT RAMAN VS STATE OF ODISHA(VIG.)	JITENDRA SAMANTARAY VS	VIGILANCE PS (BERHAMPUR) /7 /2026 () //
394	D-ABLAPL/25876/2026 ABLAPL/10180/2026	BHABANI SHANKAR RAY VS STATE OF ODISHA(VIG.)	DHANANJAYA NAYAK VS	CUTTACK VIGILANCE /5 /2026 () //
395	D-ABLAPL/26082/2026 ABLAPL/10181/2026	AKHILA KUMBHAR @ AKILA KUMBHAR VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KHATIGUDA /77 /2026 () //
396	D-ABLAPL/26083/2026 ABLAPL/10182/2026	DINESH DASH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 () //
397	D-ABLAPL/26304/2026	RAMAKANTA NAIK	JAYADEBA BEHERA	BANIGOCHA /53 /2026

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	ABLAPL/10183/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/24700/2026 ABLAPL/10184/2026	SATISH SAMANTARAY VS STATE OF ODISHA	KABIRAJ PRADHAN VS	CYBER CRIME AND ECONOMIC OFFEN () //
399	D-ABLAPL/26098/2026 ABLAPL/10185/2026	PAYAL BEHERA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	PARADEEP MODEL /176 /2026 () //
400	D-ABLAPL/26099/2026 ABLAPL/10186/2026	ASHOK MALLICK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK RURAL /560 /2026 () //
401	D-ABLAPL/26305/2026 ABLAPL/10187/2026	DEEPAK SAMANTARAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /306 /2026 () //
402	D-ABLAPL/25687/2026 ABLAPL/10188/2026	SANTU JENA @ SANTOSH KUMAR JENA VS STATE OF ODISHA	ANIRUDHA DAS VS	BALIAPANDA /201 /2026 () //
403	D-ABLAPL/26337/2026 ABLAPL/10189/2026	SUVADRA JENA @ SUBHADRA JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NAIKANI-DIHI /41 /2026 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0000169/2026
404	D-ABLAPL/26338/2026 ABLAPL/10190/2026	AKSHAY KUMAR SAHOO @ AKSHAY SAHU VS STATE OF ODISHA	RAKESH BEHERA VS	KASHIPUR /214 /2026 () //
405	D-ABLAPL/26116/2026 ABLAPL/10191/2026	AKSHAYA KUMAR MALLIK VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	/ /0 () //
406	D-ABLAPL/25171/2026 ABLAPL/10192/2026	SARMILA RAY VS STATE OF ODISHA	DEEPAK KUMAR RAJ VS	MAHILA P.S. BUXIBAZAR /112 /2026 () //
407	D-ABLAPL/26366/2026 ABLAPL/10193/2026	AKASH RANJAN PANDEY VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	PUINTALA /343 /2025 () //
408	D-ABLAPL/24584/2026 ABLAPL/10194/2026	BISWAJIT BEHERA VS	ARUN KUMAR DAS (1) VS	DHENKANAL TOWN /468 /2026 ()

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409	D-ABLAPL/26148/2026 ABLAPL/10195/2026	STATE OF ODISHA MOHAMMAD SIRAJ VS	SURYAKANTA DWIBEDI VS	// RAIRAKHOL /153 /2026 ()
410	D-ABLAPL/26403/2026 ABLAPL/10196/2026	STATE OF ODISHA KANHUCHARAN SINGH @ KANHA VS	LOKESH GOURAV MOHARANA VS	// CDA-II /174 /2026 ()
411	D-ABLAPL/25424/2026 ABLAPL/10197/2026	STATE OF ODISHA DR. DILLIP KUMAR PANDA VS	GOKULANANDA SAHU VS	// BHARATPUR PS /605 /2023 ()
412	D-ABLAPL/25640/2026 ABLAPL/10198/2026	STATE OF ODISHA SK IMRAN @ SK ABDUL KARIM VS	ARIJEET MISHRA VS	// BRAMHA BARADA /189 /2024 ()
413	D-ABLAPL/26191/2026 ABLAPL/10199/2026	STATE OF ODISHA BIBHUTIBHUSAN PRADHAN @ BIBHUTI PRADHAN VS	KARUNAKAR GAYA VS	// TANGI (KHURDA) /578 /2026 ()
414	D-ABLAPL/25716/2026 ABLAPL/10200/2026	STATE OF ODISHA SANDHYARANI MOHALIK VS	BISWORANJAN SWAIN VS	// BASUDEVPUR /454 /2026 ()
415	D-ABLAPL/26164/2026 ABLAPL/10201/2026	STATE OF ODISHA INDRAMANI SAHOO VS	AMIYA KUMAR MOHANTY VS	// PALLAHARA /238 /2026 ()
416	D-ABLAPL/25817/2026 ABLAPL/10202/2026	STATE OF ODISHA BHARAT MUDULI VS	DEBENDRA NARAYAN PATTANAIK VS	// KHURDA MODEL /267 /2026 ()
417	D-ABLAPL/26202/2026 ABLAPL/10203/2026	STATE OF ODISHA SIPUN SITHA VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /606 /2026 ()
418	D-ABLAPL/26412/2026 ABLAPL/10204/2026	STATE OF ODISHA MANORANJAN TRIPATHY VS	KISHORE CHANDRA KAR VS	// PAHALA /365 /2026 ()
419	D-ABLAPL/25824/2026 ABLAPL/10205/2026	STATE OF ODISHA SRIMATI PRADHAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// BHARATPUR PS /423 /2024 () //

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420	D-ABLAPL/25955/2026 ABLAPL/10206/2026	SABYASACHI MISHRA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	/ /0 () //
421	D-ABLAPL/25239/2026 ABLAPL/10207/2026	BIGHNESH MAHAPATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	PURIGHAT /268 /2025 () //
422	D-ABLAPL/26012/2026 ABLAPL/10208/2026	SANGITA JENA VS STATE OF ODISHA	NILAM SWAIN VS	BHADRAK RURAL /783 /2024 () //
423	D-ABLAPL/25241/2026 ABLAPL/10209/2026	RAJANIKANTA BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /382 /2026 () //
424	D-ABLAPL/26041/2026 ABLAPL/10210/2026	SUBODH SAHU VS STATE OF ODISHA	LALIT SAHU VS	/ /0 S.D.J.M.,PADAMPUR(Bargarh) 2(B)CC/0000012/2023
425	D-ABLAPL/25242/2026 ABLAPL/10211/2026	SARBESWAR BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /382 /2026 () //
426	D-ABLAPL/26074/2026 ABLAPL/10212/2026	RAKESH KUMAR MALIK VS STATE OF ODISHA	DIPTIREKHA NANDA VS	AUL /335 /2026 () //
427	D-ABLAPL/25459/2026 ABLAPL/10213/2026	SK MASTAN VS STATE OF ODISHA	ARIJEET MISHRA VS	MALKANGIRI /6 /2026 () //
428	D-ABLAPL/26145/2026 ABLAPL/10214/2026	HEMANTA MAHALIK @ LULU MAHALIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAISINGA /390 /2026 () //
429	D-ABLAPL/25548/2026 ABLAPL/10215/2026	LIJARANI BEHERA VS STATE OF ODISHA	SUDARSAN BEHERA VS	BHANDARIPOKHARI /325 /2026 () //
430	D-ABLAPL/26168/2026 ABLAPL/10216/2026	AKASH BAG VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BARGARH SADAR /120 /2026 () //
431	D-ABLAPL/26125/2026	DILLIP KUMAR NAIK	BIRAJA PRASAD NANDA	KHAMAR /294 /2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/10217/2026	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/25562/2026 ABLAPL/10218/2026	NRUSINGH BISWAL VS STATE OF ODISHA	JAYANTA KUMAR PADHI VS	JODAPADAR /116 /2025 () //
433	D-ABLAPL/26174/2026 ABLAPL/10219/2026	SAROJ SAHOO VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	JAGATSINGPUR /610 /2026 () //
434	D-ABLAPL/26352/2026 ABLAPL/10220/2026	HAREKRUSHNA BERA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	BANSADA /236 /2026 () //
435	D-ABLAPL/25863/2026 ABLAPL/10221/2026	ALOK PATRA VS STATE OF ODISHA	SAKTI PRASAD DAS VS	NACHUNI /24 /2026 () //
436	D-ABLAPL/25869/2026 ABLAPL/10222/2026	DEBASISH JENA @ BABUL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 J.M.F.C.,KHURDA(Khordha) 2(A)CC/0000174/2026
437	D-ABLAPL/26189/2026 ABLAPL/10223/2026	PAPU OJHA @ RAHUL OJHA VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	BENTKAR (42 MOUZA) UPD CUTTACK () //
438	D-ABLAPL/26322/2026 ABLAPL/10224/2026	NARASINGH SAHU @ NARASINGHA @ PAGI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	K.NUAGAON /191 /2026 () //
439	D-ABLAPL/26335/2026 ABLAPL/10225/2026	NILAKANTHA DAS@BAPUN VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	SUNDARGARH TOWN /597 /2025 () //
440	D-ABLAPL/26404/2026 ABLAPL/10226/2026	GOPARANJAN MUDA @ GOPA VS STATE OF ODISHA	LOKESH GOURAV MOHARANA VS	CDA-II /174 /2026 () //
441	D-ABLAPL/26408/2026 ABLAPL/10227/2026	SURAT RAJ NANDI @ SURATIBALA NANDI VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALIAPAL /335 /2026 () //
442	D-ABLAPL/26416/2026 ABLAPL/10228/2026	PITAMBER DHUPAL @ CHINTU VS	PARSURAM PANDA VS	BHADRAK TOWN /505 /2026 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/26453/2026 ABLAPL/10229/2026	STATE OF ODISHA RAMA CHANDRA BEHERA VS STATE OF ODISHA	KARUNAKAR GAYA VS	// OUPADA /96 /2024 () //